

SCHEDULE II**FORM B****PUBLIC ANNOUNCEMENT**

(Regulation 12 of the Insolvency and Bankruptcy
(Liquidation Process) Regulations, 2016)

**FOR THE ATTENTION OF THE STAKEHOLDERS OF
ALKA FABRICS PRIVATE LIMITED**

1.	Name of Corporate Debtor	ALKA FABRICS PRIVATE LIMITED
2.	Date of Incorporation of Corporate Debtor	20/11/1990
3.	Authority under which Corporate Debtor is Incorporated/Registered	ROC-Delhi
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U74899DL1990PTC042131
5.	Address of the registered office & principal office (if any) of corporate debtor	454, 1st Floor, Haveli Haider Quli, Chandni Chowk, Delhi-110006
6.	Date of closure of Insolvency Resolution Process	27/04/2019, extended further to 26/07/2019 vide Hon'ble NCLT order dated 20/05/2019.
7.	Liquidation commencement date of Corporate Debtor	7th January 2020 (order received on 25th February 2020)
8.	Name & Registration Number of Insolvency Professional acting as Liquidator	Vikas Chandra Misra IBBI Regn. No: IBBI/IPA-001/IP-P01449/2018-19/12276
9.	Address and Email of the liquidator as registered with the Board	91, Siddhartha Enclave, Near Ashram Chowk, New Delhi -110014 Email: cavcmisra@gmail.com
10.	Address and email to be used for correspondence with the Liquidator	91, Siddhartha Enclave, Near Ashram Chowk, New Delhi -110014 Email: cavcmisra@gmail.com
11.	Last date for submission of Claims	29/03/2020

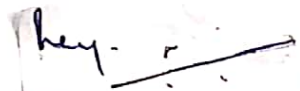
Notice is hereby given that the Hon'ble National Company Law Tribunal New Delhi Bench has ordered the commencement of liquidation of the **Alka Fabrics Private Limited** on **7th January 2020**. Copy of the order of liquidation was intimated on 25th February 2020.

The stakeholders of **Alka Fabrics Private Limited** are hereby called upon to submit their claims with proofs on or before **29/03/2020**, to the liquidator at the address mentioned against item 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

The claim forms can be downloaded from weblink: <https://ibbi.gov.in/home/downloads> from the applicable category of form under the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2017.

Submission of false or misleading proof of claims shall attract penalties.



VIKAS CHANDRA MISRA
Liquidator

Alka Fabrics Private Limited

Date : 28.02.2020

Place : New Delhi

IBBI Regn. No: IBBI/IPA-001/IP-P01449/2018-19/12276